

MR. SPEAKER: He has asked the question whether you are withdrawing this book.

DR. PRATAP CHANDRA CHUNDER: It has not been prescribed and therefore the question of withdrawing does not arise. (*Interruptions*). I am very sorry that Hon. Members are getting agitated. There are, of course, certain passages which we consider to be offensive. But, as I have said, this book has not been prescribed by the Central Board of Secondary Education though it has been said that it has been written according to the new scheme—and what is that new scheme, I have already read out. The publisher has, however, promised to get rid of these passages. (*Interruptions*).

SHRI VAYALAR RAVI (Chirayinkil): Sir, I rise on a point of order. If anything in this book is offensive, they can withdraw it, but the point is about the time. Last time, when I gave a Calling Attention notice, you asked me merely to put the question and even the Prime Minister himself stood up and said that a Member is allowed only to ask questions and not to make a speech. But now, we have been watching the time. It started at 12.15, and the Member has been speaking for nine minutes. Please show such consideration to every Member. You can withdraw the book or do whatever you like about the political controversy, but the point is that the Speaker should allow every Member to speak for nine minutes hereafter.

MR. SPEAKER: There is no point of order in this.

DR. PRATAP CHANDRA CHUNDER: To finish what I wanted to say, I have already said that the Central Board has not prescribed the book but as to whether the Government will prescribe the book, I will take up the matter with the Home Ministry for examination.

12.25 hrs.

COMMITTEE ON ABSENCE OF
MEMBERS FROM THE SITTINGS
OF THE HOUSE

SECOND REPORT

SHRI NATWARLAL PARMAR (Dananuka): I present the Second Report of the Committee on Absence of Members from the sittings of the House.

12.25-1/2 hrs.

BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 1st August, 1977, will consist of:

- (1) Consideration and passing of the Lokpal Bill 1977.
- (2) Consideration of amendments to the Finance (No. 2) Bill, 1977, recommended by the Rajya Sabha.
- (3) Consideration of any item of Government Business carried over from today's Order Paper.
- (4) Discussion on the White Paper on the misuse of mass media during the internal emergency.

SHRI VASANT SATHE (Akola): Sir, it was decided in the meeting of the Business Advisory Committee, of which the hon. Minister has given the report, that time will be found in the week commencing on 1st August for a discussion on the censure motion that we have tabled. There is, however, no mention of that in the business for the next week. I would like to know, on which date is the time fixed for discussing the censure motion.

MR. SPEAKER: We will let you know the time.